## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/171/2018-Rect./

Dated Shillong the 19th February, 2020

## NOTICE

This is for general information to all concerned that, the last date for receiving online application forms for 4 (four) posts of Grade – I Meghalaya Higher Judicial Service is hereby extended to 5<sup>th</sup> March, 2020.

By order,

REGISTRAR GENERAL

Memo No.HCM.II/171/2018-Rect./339#Dated Shillong the 19<sup>th</sup> February, 2020 Copy to:-

- The Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 2. The PS to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 3. The PS to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The Registrar (Administration), High Court of Meghalaya, Shillong for information.
- 5. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official website.

- The Director, DIPR, Shillong with a request to cause publication of the Notice in 2
  (two) Leading Local Newspapers and bill in triplicate be submitted to the Registry
  for payment.
- 7. The Secretaries High Court Bar Association, Shillong/. Shillong Bar Association/ Jowai Bar Association/ Tura Bar Association/ Williamnagar Bar Association/ Baghmara Bar Association with a request to display the Notice in the Notice Board of their respective Bar Associations.
- 8. Notice Board.

9. Office File.

REGISTRAR GENERAL